

(d) One Minister has not been allotted accommodation and 6 Ministers have been allotted accommodation on vacation basis.

[Translation]

**Computerised Reservation Centres
Under North-Eastern Zone**

2364. SHRI HARI KEWAL PRASAD: Will the Minister of RAILWAYS be pleased to state;

(a) whether the Government have planned to open more computerised reservation centres under the North-Eastern Zone;

(b) if so, the details thereof, location-wise; and

(c) the time by which centres are likely to be opened?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) Yes, Sir.

(b) Farukhabad, Ballia, Bahraich and Pilibhit in North Eastern Railway Zone.

(c) During the current financial year.

[English]

**Gauge Conversion Between Hotgi
and Solapur Section**

2365. SHRI SUSHIL KUMAR SHINDE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the conversion Work of Hotgi-Solapur Section into Broad Gauge has been taken up;

(b) if so, the progress made therein;

(c) whether Conversion of Vijapur-Hotgi Section has since been completed;

(d) if so, the expenditure incurred thereon; and

(e) the time by which the Hotgi-Solapur line is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND

PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) Yes, Sir.

(b) The present progress is given below:—

Earthwork	—	89%
Minor Bridges	—	90%
Major bridges	—	75%
Road-Over-Bridges	—	50%

(c) Hotgi-Bijapur (100 kms.) section has since been completed and commissioned.

(d) The expenditure incurred upto 31.3.98 on Solapur (Hotgi)-Gadag gauge conversion is Rs. 102.75 crores.

(e) By 31.3.99 for Solapur-Hotgi section and December, 2000 for the entire section upto Gadag, subject to availability of resources.

Capart

2366. SHRI SADASHIVRAO DADODA MANDLIK:
SHRI ASHOK NAMDEORAO MOHOL:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the number of voluntary organisations of Council for People's Action and Rural Technology in the country along with the amount allocated to them for the implementation of projects during the last three years:

(b) if so, the details thereof, State-wise;

(c) the number of voluntary organisations working under "CAPART" in the country;

(d) the number of voluntary organisations black listed earlier and recently and action taken against them so far;

(e) whether the Government have reviewed the development work under "CAPART";

(f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) and (b) State-wise details of the voluntary organisations assisted by Council for People's Action and Rural Technology (CAPART) during

the last three years and the amount allocated to them for implementation of projects during last three years are given in the enclosed Statement;

(c) Since inception and till 31.03.1998, CAPART has assisted 6401 voluntary organisations.

(d) It has been reported by CAPART that as on 31.03.1998 there were 248 voluntary organisations on their blacklist. All the voluntary organisations blacklisted have been intimated about their having been blacklisted in order to give them opportunity to make representation. Details of the action initiated against these organisations is as under:—

(i) No. of cases referred to CBI for investigation	61
(ii) No. of cases investigated by CAPART evaluators	58

(iii) No. of cases in which representations have been received	23
(iv) No. of cases in which representations have been received and action initiated on the basis of records	106

(e) and (f) Yes, Sir. The review of the development work under CAPART is a regular process. The progress reports of CAPART are regularly placed before the Executive Committee meetings which are held under the Chairmanship of Minister/Minister of State incharge of the Ministry and in which both the Secretaries in the Ministry as well as other senior officers and representatives of voluntary organisations participate. In order to ensure active participation of voluntary organisation and promote greater transparency in sanctioning projects, National Standing Committee have been established to consider proposals under various schemes at the headquarters and at the Regional Committee offices of CAPART.

Statement

Statewise Number of Voluntary Organisations and amount allocated to them by CAPART during last three years (1.4.95—31.3.98)

(Rs. in crores)

S.No.	Name of the State	No. of voluntary organisations	Amount Allocated
1	2	3	4
1.	Andhra Pradesh	276	33.63
2.	Arunachal Pradesh	1	0.07
3.	Assam	46	5.67
4.	Bihar	166	11.45
5.	Chandigarh	1	0.01
6.	Delhi	34	1.84
7.	Goa	—	—
8.	Gujarat	86	9.75
9.	Haryana	24	2.15

1	2	3	4
10.	Himachal Pradesh	18	1.85
11.	Jammu & Kashmir	7	0.41
12.	Karnataka	62	7.16
13.	Kerala	76	15.29
14.	Madhya Pradesh	53	4.12
15.	Maharashtra	56	5.52
16.	Manipur	52	3.49
17.	Meghalaya	3	0.14
18.	Mizoram	11	2.40
19.	Nagaland	6	0.27
20.	Orissa	158	8.02
21.	Pondicherry	1	0.08
22.	Punjab	3	0.27
23.	Rajasthan	48	3.29
24.	Tamil Nadu	172	17.42
25.	Tripura	3	0.21
26.	Uttar Pradesh	303	13.52
27.	West Bengal	314	23.72
Total		1980	171.75

Provisional.